

shed in Notification No. G.S.R. 437 (E) in Gazette of India dated the 11th October, 1972. [Placed in Library See No. LT-3668/72].

- (iii) The Indian Police Service (Recruitment) Amendment Rules, 1972, published in Notification No. G. S. R. 438 (E) in Gazette of India dated the 11th October, 1972. [Placed in Library. See No. LT-3669/72].
- (iv) The Indian Administrative Service (Appointment by Competitive Examination) Amendment Regulations, 1972, published in Notification No. G. S. R. 439 (E) in Gazette of India dated the 11th October, 1972 [Placed in Library. See No. LT-3670/72].
- (v) The Indian Police Service (Appointment by Competitive Examination) Amendment Regulations, 1972, published in Notification No. G.S.R. 440 (E) in Gazette of India dated the 11th October, 1972. [Placed in Library. See No. LT-3671/72].
- (vi) The Indian Administrative Service (Probation) Second Amendment Rules, 1972, published in Notification No. G.S.R. 1247 in Gazette of India dated the 7th October, 1972. [Placed in Library. See No. LT-3665/72].
- (vii) The Indian Police Service (Probation) Second Amendment Rules, 1972, published in Notification No. G.S.R. 1248 in Gazette of India dated the 7th October, 1972. [Placed in Library. See No. LT-3666/72].
- (viii) The Indian Administrative Service (Appointment by Promotion) Second Amendment Regulations, 1972, published

in Notification No. G.S.R. 1351 in Gazette of India dated the 28th October, 1972. [Placed in Library See No. LT-3672/72].

- (ix) The Indian Police Service (Appointment by Promotion) Second Amendment Regulations, 1972, published in Notification No. G.S.R. 1352 in Gazette of India dated the 28th October, 1972. [Placed in Library. See No. LT-3673/72].

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT

THE DEPUTY MINISTER IN THE
MINISTRY OF HOME AFFAIRS
(SHRI F. H. MOHSIN):

I beg to re-lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (1) The Indian Administrative Service (Fixation of Cadre Strength) Eighth Amendment Regulations, 1972, published in Notification No. G.S.R. 377 (E) in Gazette of India dated the 17th August, 1972.
- (2) The Fourteenth Amendment of 1972 to the Indian Administrative Service (Pay) Rules, 1954, published in Notification No. G.S.R. 378 (E) in Gazette of India dated 17th August, 1972.
- (3) The Indian Administrative Service (Pay) Thirteenth Amendment Rules, 1972, published in Notification No. G.S.R. 384 (E) in Gazette of India dated the 21st August, 1972.

[Placed in Library. See No. LT-3605/72.]